

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) Rajasthani is one of the 22 languages recognised by the Kendriya Sahitya Akademi for implementing its programmes which include annual awards to outstanding books and Translation Prizes, Publications, Organising Seminars, Workshops and such other programmes as are done in the other 21 language. The Akademic has so far given 25 Awards to authors of as many books in Rajasthani and 8 Translation Prizes. It has published 33 books in Rajasthani include translations. A number of Seminars have been organised on Rajasthani writers and topics concerning Rajasthani Literature as also Workshops. Programmes such as "Meet the Author", "Men & Books", "Katha Sandhi", etc have also been organised in honour of Rajasthani writers.

(b) Sahitya Akademi does not make language-wise provision. There is an overall provision under the head "Publication" and all recommendations of the Advisory Boards in different languages regarding publications are accepted for the implementation. The overall expenditure for the last three years under this head is as follows:

1998-99 Rs. 12,085,000 1997-

98 Rs. 10,605,000 1996-97

Rs. 9,075,000

Working Children's National Federation

1791. SHRIMATI VEENA VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether on November 14 this year, the Children Day was observed with the floating of the Working Children's National Federation in New Delhi; and

(b) if so, the constitution and main objectives of this federation, indicating the number of working children in different sectors in the country?

[17 December, 1999]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) and (b) The Government is not aware of the floating of the Working Children's National Federation in New Dehi on 14th November, 1999 observed as Children's Day. However, as per 1991 Census, the number of working children in the country is 11.28 million. Industry-wise number of Child Labour are not maintained.

Committee on Fundamental Duties

1792. SHRI W. ANGOU SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the duties and functions of Committee on fundamental duties set up under the chairmanship of Justice J.S. Verma, former Chief Justice of India;

(b) whether the said Committee is a recommending Committee or a functional one; and

(c) what are the terms of reference and duration of that Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (c) The Government of India constituted a Committee under the chairmanship of Justice J.S. Verma, former chief Justice of India to "operationalize the suggestions to teach Fundamental Duties to the citizens of the country" and also work out methodology of operationalising the programme for teaching.

It is a recommending Committee and the terms of reference of the Committee are as follows:—

- (i) to develop a package for teaching fundamental duties at primary, secondary, senior secondary and University level.
- (ii) to decide the activities as part of curriculum and co-curricular activities.
- (iii) to review the existing programme already being implemented by NCERT under the National Curricular Framework and the need for identifying additional inputs to it.